

RAJYA SABHA

Wednesday, the 7th May, 1969/the
17th Vaisakha, 1891 (Saka)

The House met at eleven of the
clock, THE DEPUTY CHAIRMAN in the
Chair.

ORAL ANSWERS TO QUESTIONS

†LAW TO REGULATE SINGING OF
NATIONAL ANTHEM

*3. SHRI CHITTA BASU : Will
the Minister of HOME AFFAIRS
be pleased to state:

(a) whether there is any law, Central
or State, under which the authorities
can take action against persons who
refuse to honour national anthem or
cause obstruction during its singing;
and

(b) if not, whether Government pro-
posed to enact a law in view of some
recent incidents in the States of Tamil
nadu and Orissa ?

THE MINISTER OF HOME AF-
FAIRS (SHRI Y. B. CHAVAN) :
(a) No, Madam.

(b) Government propose to intro-
duce legislation which would provide
inter alia punishment for persons, who
intentionally prevent the singing of
the National Anthem or cause obstruc-
tion to any assembly engaged in such
singing.

SHRI CHITTA BASU : May I
know whether it is a fact that the
national anthem could not be sung on
the occasion of the World Hindu Con-
ference held in Patna on March 29-31
due to the insistence of the Shanka-
racharya of Puri in the presence of the
Union Minister of Civil Aviation and
Tourism and if so what steps Govern-
ment have so far taken and also whether
they have got any report with regard
to the conduct of the particular Union
Minister ?

SHRI Y. B. CHAVAN : It is not
true that the national anthem was not
sung. The national anthem was sung.
Shankaracharya according to Press
reports—I have not got any further
information about it—took objection
to that and he left the place. This
is what I am told about it.

SHRI D. THENGARI : Madam,
will the Government take this oppor-
tunity to clarify the position that
Jana Gana Mana was originally com-
posed by Gurudev not in praise of
George V but only for the mother
land?

SHRI Y. B. CHAVAN : May I
ask the hon. Member a counter ques-
tion? Does he accept this interpreta-
tion of Shankaracharya? It is abso-
lutely wrong to say that it was composed
for George V. It was meant as a
national song. I think the hon. Mem-
ber really speaking should take this
idea to the people in the Jana Sang
and not try to placate somebody who
has taken a wrong position.

SHRI S. A. KHAJA MOHIDEEN:
May I know from the hon. Minister
whether any incident involving dis-
respect to the national anthem happen-
ed in Tamil Nadu and if so may I
know the name of the person or
persons who dishonoured the national
anthem and how, when and where?

Secondly, may I ask the hon. Minis-
ter whether he is aware of the fact
that the Chief Minister of Tamil
Nadu, Mr. Karunanidhi, has refuted
the allegation regarding disrespect to
the national anthem and has declared
that no one in Tamil Nadu showed
disrespect to the national anthem?

SHRI Y. B. CHAVAN: Madam, I
know that certain incident took place
in Tamil Nadu and about it some dis-
cussion was held in the Tamil Nadu
Legislative Assembly as well. The
point there was that after the national

†Transferred from the 28th April, 1969.

anthem was sung some Tamil national song was sung. That was the impropriety and in the discussion in the Tamil Nadu Assembly the Chief Minister, Mr. Karunanidhi, conceded that this was an impropriety and that nothing should be sung after the national anthem. I think when he has taken the correct position we need not attach much importance to that incident.

SHRI CHITTA BASU : May I know from the hon. Minister whether any suggestion has been mooted from any quarter with regard to change of the national anthem as it is today and if so what is the reaction of the Government to that?

SHRI Y. B. CHAVAN : I have not received any such suggestion and we are not going to consider any change.

हिन्दी में लिखी गयी पुस्तकें

* 178. श्री राम सहाय : क्या शिक्षा तथा युवा सेवा मंत्री यह बातने की कृपा करेंगे कि :

(क) राज्य सरकारों को क्षेत्रीय भाषाओं में पुस्तकें लिखवाने के लिए 32,47,828 रुपये की जो राशि आवंटित की गई थी, उसका उपयोग करके हिन्दी में कितनी और कौन-कौन सी पुस्तकें लिखी गई हैं; और

(ख) इन पुस्तकों के लेखक कौन हैं और लेखकों के चुनाव के लिए क्या प्रक्रिया अपनाई जाती है ?

†[BOOKS WRITTEN IN HINDI

*178. SHRI RAM SAHAI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the number and names of the books written in Hindi by utilising

the funds out of the amount of Rs. 32,47,828 allocated to the State Governments for writing books in regional languages ; and

(b) the names of the authors of these books and the procedure which is adopted in the selection of the authors?]

शिक्षा तथा युवा सेवा मंत्रालय में राज्य मंत्री (श्री भक्त दर्शन) : (क) और (ख) संबंधित राज्य सरकारों से आवश्यक सूचना एकत्र की जा रही है और यथा समय सभा पटल पर रख दी जाएगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) and (b) The necessary information is being collected from the State Governments concerned, and will be laid on the Table of the House in due course.]

श्री राम सहाय : क्या मैं माननीय मंत्री महोदय से जान सकूंगा कि यह जो 32,47,828 रुपये की रकम है, इसमें से किन्हीं प्रदेशों को कुछ एलाट किया गया या नहीं किया गया है और इन पुस्तकों को किस प्रकार से लिखाया जायेगा, इन पुस्तकों के सम्बन्ध में क्या क्या होगा और किस प्रकार से उनके बारे में क्या कार्यवाही की जायेगी इस सम्बन्ध में क्या कोई इंस्ट्रक्शन दिया गया है।

श्री भक्त दर्शन : महोदया, यह रकम 32 लाख नहीं 34,47,828 रुपये है और विभिन्न राज्यों को इसका वितरण कर दिया गया है, जिसमें से सबसे बड़ी रकम आंध्र प्रदेश को 10 लाख रुपया दिया गया है, बिहार को 5 लाख रुपया, मैसूर को 5 लाख रुपया, राजस्थान को 5 लाख रुपया, उत्तर प्रदेश को 2 लाख रुपया दिया गया है और इस प्रकार